

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/6406/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the th 19 July, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/3054 dated 05.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.07.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 05.07.2023 till the morning of 06.07.2023.** The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/6407/A, dated , 19-07-23

Copy to:

✓. The Project Manager, Gauhati High Court

Sdf
JT. REGISTRAR (VIGILANCE)